| 266 | Written Answers to | [RAJYA SABHA] |           | Unstarred Questions |           |
|-----|--------------------|---------------|-----------|---------------------|-----------|
| 1   | 2                  | 3             | 4         | 5                   | 6         |
| 27  | Uttarakhand        | 1008          | 7465.17   | 520                 | 4698.07   |
| 28  | West Bengal        | 4906          | 24756.64  | 2570                | 14034.55  |
|     | Grand Total        | 134835        | 513504.71 | 99340               | 389577.72 |

Funds allocated for toilets in rural areas

†1982. SHRI BASAWARAJ PATIL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the funds allocated for toilets in rural areas in the current year's budget;
- (b) whether rural areas have been benefited after the implementation of the new scheme; and
- (c) the details of action being taken by Government to resolve various complaints regarding non-allocation of required funds by the concerned districts?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): (a) Government of India administers the Nirmal Bharat Abhiyan (NBA), a comprehensive programme to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. The principle activities under the programme is the construction of toilets including Individual household latrines, toilets in schools and anganwadis and Community Sanitary Complexes. The Revised Estimate provided in the year 2013-14 is Rs. 2300 crores.

- (b) During the year 2013-14, upto January, 2014, 32,13,969 Individual household latrines, 26380 school toilets, 15,482 anganwadi toilets and 994 Community Sanitary Complexes have been constructed by the States as reported on the Online Monitoring System maintained by Ministry.
- (c) Under NBA, each district has to prepare a Project Implementation Plan (PIP), which gives the targets of the various components of the Programme. Funds are released to the States as per their approved district-wise PIPs. Cases of non release of funds to the concerned districts are resolved by examining submission of required documents which *inter-alia-*include Utilisation Certificates and Audited State of Account. Funds are released on completion of financial formalities.